

Cooperative Training Institute, Imphal

2403. Shri L. Achaw Singh: Will the Minister of Community Development and Co-operation be pleased to state:

(a) how many non-officials have been trained so far in the co-operative training Institute at Imphal; and

(b) the number of officials at present under training?

The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy): (a) 175

(b) Nil

Lady Block Development Officers

2404. Shri Keshava: Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether there are any Lady Block Development Officers in charge of projects anywhere in the country; and

(b) if so, in which State?

The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy): (a) Yes

(b) From the information available in the following States—

- 1 Bombay
- 2 Madhya Pradesh
- 3 Rajasthan
- 4 Punjab
- 5 Uttar Pradesh

Electricity Dues from Pakistan

2405. Shri Ram Krishan Gupta: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No 1383 on the 12th December, 1958 and state

(a) whether any meeting of the Partition Committee was held after 3rd October, 1958;

(b) whether the objections raised by Pakistan Government in regard to the electricity dues from them were considered at that meeting; and

(c) if so, the nature of the decisions taken?

The Deputy Minister of Irrigation and Power (Shri Nath): (a) The Partition Committee has not met since its meeting in October, 1958 nor is there any likelihood of its meeting being held in the near future

(b) and (c) Do not arise

Tughlakabad-Sahibabad Railway Line

2406 { Shri Ram Krishan Gupta:
Shri Bhakt Darshan:
Sardar Iqbal Singh:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 925 on the 4th December, 1958 and state:

(a) whether the Railway Board has examined the final location survey report of Tughlakabad-Sahibabad line, and

(b) if so, the details of the final survey approved?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) and (b) The Final Location Survey Report and Estimate have since been received and are under examination of the Board

Sugar-cane Price Fixation Board

2407. Shri S. M. Banerjee: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to establish a Sugar-cane Price Fixation Board, and

(b) if so, whether the representatives of the cane growers will be taken on this Board?

The Minister of Food and Agriculture (Shri A. P. Jais): (a) and (b) The matter is under consideration

Sugar Mills in U.P.

2408. Shri S. M. Banerjee: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Sugar Mills in Uttar Pradesh made high profit in 1957-58,